

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 566/2018

SAURABH MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 39904/2022 - EXEMPTION FROM FILING O.T.

WITH

Crl.A. No. 567/2018 (II)

FOR GRANT OF BAIL ON IA 39915/2022

Date : 14-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s): M/S. Vidhi International, AOR

For Respondent(s): Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Ms. Supriya Juneja, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. It is submitted that Lower Court Record has been received.
2. Registry is directed to furnish soft copies of the Lower Court Record to learned counsel for all the parties.
3. List the matter on 02.09.2026.

(ABHINAV KUMAR)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)